

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 855/9/NCLT/AHM/2019

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2021

Name of the Company: TycoFire & Security India Pvt Ltd
V/s
JBF Petrochemicals Pvt Ltd

Section: 9 of the Insolvency & Bankruptcy Code, 2016


ORDER

Learned Counsel Ms. Simran Tandon appeared for the Operational Creditor.

Learned Counsel Ms. Manvi Davle appeared for the Corporate Debtor.

At the request of Corporate Debtor, matter stands adjourned to 08.06.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 12th day of April, 2021